

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 89-90 of 2020**

**In the matter of:**

**Super Royal Holidays Pvt. Ltd. & Ors.**

**...Appellants.**

**Versus**

**Union of India & Anr.**

**...Respondents.**

**Present:**

**For Appellant: Mr. Sanjay Nuli, Advocate.**

**For Respondent: Mr. Dharm Singh, Advocate for R-2.**

**Mr. PS Singh (R-1, ROC Karnataka)**

**ORDER**  
**(Virtual Mode)**

**28.09.2020** The Appellant is permitted to file Rejoinder within a week.

Parties may file brief Written-Submissions not more than three pages, before next date.

List the Appeal 'For Admission (After Notice) Hearing' on **2<sup>nd</sup> November, 2020.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Kanthi Narahari]**  
**Member (Technical)**